

(2020) 08 SHI CK 0234
In the High Court Of Himachal Pradesh
Case No : Review Petition No. 25 Of 2020

State Of H.P. & Anr	Vs	APPELLANT
Shashi Pal & Ors		RESPONDENT

Date of Decision : 07-08-2020

Acts Referred:

Citation : (2020) 08 SHI CK 0234

Hon'ble Judges : Tarlok Singh Chauhan, J;Chander Bhusan Barowalia, J

Bench : Division Bench

Advocate : Ashok Sharma, R. P. Singh, Seema Sharma, Nimish Gupta

Final Decision : Dismissed

Judgement

Tarlok Singh Chauhan, J

CMP(M) No. 348 of 2020

1. For the reasons stated in the application, the delay in filing of the Review Petition is condoned. Application stands disposed of.

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2. There is no error apparent on the face of the record calling for the review of order dated 03.01.2020 passed in CWPOA No. 6028 of 2019.

3. Even otherwise the controversy in CWPOA No. 2820 of 2020, (earlier OA No. 4686 of 2017, titled Rajesh Kumar and another vs. State of

Himachal Pradesh), is totally different from one that was raised by respondent herein in CWPOA No. 6028 of 2019.

4. Consequently, the review petition is dismissed, so also pending application(s), if any. Parties are left to bear their own costs.